Print

Defective Case Register from 2026-10-27 to 2026-10-27

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/32664/2026	SANJIB KUMAR BHANJADEO	2026-10-27	i)Reference Certificate not properly furnished . ii)Name, address ,Place of Occurrence , Mobile no. and other details of the Victim are to be redacted and Unredacted copies be kept in a sealed cover and tagged.
2	D-WP(C)/50007/2026	DILIP KUMAR SAHU	2026-10-27	1.In index and book mark discrepancy of page marking in Anx-6. 2.Mobile no.of all ld.counsels not furnished in power. 3.Synopsis and date chart not page marked.
3	D-WPCRL/31924/2026	AMLAN MOHANTY	2026-10-27	2 .WP(C) CRL not mentioned in page-3.3 C.T. case not mentioned in annex-2i n pettion.
4	D-WP(C)/49990/2026	TUSAR KUMAR MISHRA	2026-10-27	I) Khata no. mentioned as 3971 in index and Book mark not tally with annexure-1.
5	D-CRLMC/32568/2026	RAJESH KUMAR MAHAPATRA	2026-10-27	Put up SR after redacting the informant and details from Annex-1and 2.
6	D-WP(C)/50109/2026	BIDYADHAR MANSING	2026-10-27	1, Advocate has not signed in Index,Synopsis and date Chart 2. All Annexures are not attested. 3.Annexure-6 not legible 4. In Index, mentioned document At Annexure-13 not attached with W.P 5. Put up for S.R there after 10.I.Subject Code Not Furnished .
7	D-RSA/48287/2026	DHANANJAYA MUND	2026-10-27	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid 2.Appellant No-4 and Respondent No-2 is the one and the same person,the discrepancy in her name be corrected
8	D-WP(C)/49709/2026	SK.NEZAM	2026-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
9	D-WP(C)/49908/2026	HRUDANANDA TRIPATHY	2026-10-27	1.In prayer Demand Notice described as annx.3 which appears wrong.
10	D-BLAPL/32749/2026	JYOTIRMAYA SAHOO	2026-10-27	1. Signature of the petitioner in V. nama mismatch with the name of the petitioner in Cause title and rejection order dated 15.10.26.
11	D-WP(C)/50506/2026	SHREYANSH RAJGURU	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In index Synopsis and date chart not furnished in proper place
12	D-BLAPL/32841/2026	AMITAV TRIPATHY	2026-10-27	Page 7 is not legible
13	D-CRLMC/32638/2026	AJAYA NAYAK	2026-10-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Age of the deponent in both

				affidavit does not tally in declaration.
14	D-WP(C)/49945/2026	PRATIK NAYAK	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-WP(C)/50217/2026	SUBHASREE MOHANTY	2026-10-27	Date of letter of Annexure-5 not correctly mentioned in Index as well as averment.
16	D-BLAPL/32719/2026	AMULYA RATNA PANDA	2026-10-27	i)Serial No. of the Petitioner in earlier Applications not furnished.
17	D-WP(C)/50572/2026	DEEPAK KU SAHOO	2026-10-27	.Receipt Showing Serv. copy To cg not Filed.
18	D-WP(C)/49891/2026	SUBAL GARDIA	2026-10-27	1. H.C B.A M.W S Rs 50/- to be paid in V.nama 2. In prayer, mentioned sale deed and Order of the court not furnished
19	D-WP(C)/50610/2026	GOPAL PRASAD JENA	2026-10-27	i) Annexure-3 not mentioned in body of the petition.ii) Annexure-6 mentioned in page -4 of the petition not filed.iii) Date mentioned in para-4 of the petition not tally with annexure-2 10.I.Subject Code Not Furnished .
20	D-ABLAPL/32825/2026	ACHYUTANANDA PATTANAIK	2026-10-27	1. Reference certificate not properly furnished. 2. Name of the Victim and Informant be redacted in F.I.R. copy. 3. Unredacted copy be filed in sealed cover.
21	D-BLAPL/32408/2026	ARIJEET MISHRA	2026-10-27	1. A copy of BLAPL No. 3288 of 2026 as mentioned in the Ref. Certificate is required to be furnished 2. Page 24 is not legible
22	D-ABLAPL/32722/2026	ARIJEET MISHRA	2026-10-27	1. Details of the Informant and Victim need to be redacted from all places of Annexure 1
23	D-RSA/48535/2026	PRASANTA KUMAR SATAPATHY	2026-10-27	1.Court Fee Rs.87/- Payable,Not Paid. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
24	D-ABLAPL/32699/2026	PRADIPTA KUMAR SAHOO	2026-10-27	1. Reference certificate is not correctly furnished. 2. Paragraphs in the petition is not marked serially. 3. The name of the petitioner has not been mentioned in the Affidavit. 4. Annexure 5 may be kept in sealed cover
25	D-BLAPL/32411/2026	DEEPAK KU SAHOO	2026-10-27	1. In Dates and Events, the details of Rejection Order has not been mentioned 2. A copy of BLAPL No. 5525 of 2026 is required to be furnished as Annexure.
26	D-ABLAPL/32715/2026	MANGU NANDY	2026-10-27	1. Reply to Notice under Annexure 3 has not been signed.
27	D-BLAPL/32737/2026	SURESH KUMAR JENA	2026-10-27	1. Details of the Informant and Victim need to be redacted from all places of Annexures 1 and 2. 2. Page 9 is not legible 3. Name of all the Ld. Advocates, their E. Nos. and Mobile Nos. are not readable
28	D-ABLAPL/32743/2026	JNYANANANDA PANDA	2026-10-27	1. G.R. Case No. has been found blank in all places of the A. Bail Application 2.The name of the Petitioner as mentioned in the V. nama is not matching with the Cause Title.

29	D-WP(C)/50615/2026	GOPAL PRASAD JENA	2026-10-27	i) Annexure-3 not mentioned in petition. ii) Annexure-6 mentioned in page -4 of the petition not filed.iii)Date mentioned in para-4 of the petition not tally with annexure-2. 10.I.Subject Code Not Furnished .
30	D-WP(C)/50390/2026	DEEPAK KUMAR PANI	2026-10-27	1. Receipt Showing Serv.copy To cg not Filed. 2. Annx.3 not legible
31	D-WA/50181/2026	KARUNAKAR NAYAK	2026-10-27	i) Status of the parties not furnished. ii) R-1 in appeal memo does not tally with wp (c). iii)Being aggrieved para not furnished. Put up for SR after removal of defects.
32	D-ABLAPL/32852/2026	ABINASH ACHARYA	2026-10-27	Disposed date and Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate
33	D-ABLAPL/32861/2026	ABHISHEK PRADHAN	2026-10-27	1. Paragraphs in the petition is not marked serially
34	D-CRLREV/32240/2026	NIRANJAN LENKA	2026-10-27	1.C. copy Annex-4 not filed
35	D-ABLAPL/32651/2026	JUGALA KISHORE PANDA	2026-10-27	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. i)Phone no. of the victim to be redacted.
36	D-ABLAPL/32894/2026	BIKASH KUMAR KUND	2026-10-27	1. Synopsis and Date chart be filed in separate sheet. 2. Whether 1st or 2nd.....A.bail application not mention. 3. G.R. case no. not mention.
37	D-ABLAPL/32672/2026	PRADEEPTA KUMAR BEHERA	2026-10-27	i)Phone no. of the Victim to be clearly redacted in annexure-1.
38	D-WP(C)/49701/2026	SANGRAM KESHARI MISHRA	2026-10-27	Annexure-6 7 (pg.34-38) not filed.
39	D-ABLAPL/32823/2026	BISHNU PRASAD PRADHAN	2026-10-27	1. Page 38 and 39 partially not legible.
40	D-TRP(C)/50091/2026	AKASH KUMAR PATTAJOSHI	2026-10-27	nomenclature at prayer need correction
41	D-TRPCRL/32876/2026	KSHIROD KUMAR ROUT	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-ABLAPL/32869/2026	BYOMAKESH TRIPATHY	2026-10-27	1.The word similar type may be struck off from the Reference certificate
43	D-ABLAPL/32923/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-27	Synopsis and Date chart Should be furnished separately and be paginated.
44	D-ABLAPL/32708/2026	SARASWATI SENAPATI	2026-10-27	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover.
45	D-CRLMP/52/2026	KISHORE KUMAR MISHRA	2026-10-27	1. Provision of law not correctly furnished.
46	D-CRLA/32278/2026	SURYAKANTA DWIBEDI	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Name of informant/victim and their details to be redacted from Annex-2
47	D-BLAPL/32838/2026	SURENDRA KUMAR BISWAL	2026-10-27	Pending court in the petition does not tally with rejection order
48	D-CRLMC/32556/2026	SATYA SMRUTI MOHANTY	2026-10-27	Receipt Showing Serv. copy To Vigilance not Filed. 1. Synopsis and Date chart not furnished in Index. 2. Vigilance PS case number not correctly furnished in Synopsis, cause title, para no.1 and Prayer of the petition.
49	D-BLAPL/32238/2026	PRASANTA KUMAR NANDA	2026-10-27	i)Phone no.of the victim/informant to be redacted.
50	D-WP(C)/50617/2026	PITAMBAR PANDA	2026-10-27	10.II.Subject Code incorrectly Mentioned
51	D-WP(C)/50116/2026	BIDYADHAR MANSING	2026-10-27	1. Advocate has not signed in index, synopsis and date chart 2. In affidavit, no. of paragraphs not correctly furnished. 3. All Annexures are not attested 4. Annexure-6 not legible 5. In Index, mentioned document at Annexure-13 not tally with the document attached in W.P 6. Put up for S.r there after 10.I.Subject Code Not Furnished .
52	D-BLAPL/32727/2026	AMULYA RATNA PANDA	2026-10-27	1. Paging in the Index is wrong. It is not matching with the Bookmark of the Office.
53	D-BLAPL/32746/2026	JUGALA KISHORE PANDA	2026-10-27	1. Whether 1st or 2nd bail application not mention. 2. Deponent age differ in affidavit and declaration.
54	D-BLAPL/32778/2026	SWARAJ PATEL	2026-10-27	Pending court in the petition does not tally with rejection order
55	D-WP(C)/49971/2026	SAPAN KUMAR LENKA	2026-10-27	10.I.Subject Code Not Furnished .
56	D-RSA/48757/2026	ARIJEET MISHRA	2026-10-27	1.Court Fee Rs.10185/- Payable,Claiming for exemption.Caste Certificate Not Filed.
57	D-ABLAPL/32466/2026	PRASANT KUMAR BARIK	2026-10-27	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. At Para 2 of the ABLAPL , the details of the Informant need correction.
58	D-CRLMP/32627/2026	MANORANJAN MUDULI	2026-10-27	1. Paragraph no. not correctly furnished in the petition
59	D-BLAPL/32731/2026	JUGALA KISHORE PANDA	2026-10-27	1. In Declaration part of the Affidavit, the Paragraphs shall be from 1- 9 not 1-8 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
60	D-WP(C)/50868/2026	PRATIK DASH	2026-10-27	.Receipt Showing Serv.copy To E.D. not Filed.
61	D-ABLAPL/32707/2026	DALIRANI BEHURAY	2026-10-27	1. Reference certificate is not correctly furnished. 2.Subject code is not correctly furnished in Index,Synopsis and Date chart.
62	D-CRLMC/32534/2026	SUBHRANSU BHUSAN MOHANTY	2026-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Paragraphs numbers not correctly furnished in Declaration.
63	D-BLAPL/32846/2026	BALARAM NAYAK	2026-10-27	Dist.of the petitioner in the C.T does not tally with that of Rejection order.2)mobile No. of the victim/informant be redacted from annx-1
64	D-WP(C)/50636/2026	JIBAN KANTA PATTANAIK	2026-10-27	In affidavit Fathers name of deponent wrongly mentioned.In declaration deponent name not correctly furnished.
65	D-WP(C)/50604/2026	GOPAL PRASAD JENA	2026-10-27	i) Age of the petitioner mentioned in affidavit not tally with C.T.ii) Date mentioned in para-4 of the petition not tally with annexure-2.
66	D-ABLAPL/32774/2026	SOUBHAGYA KUMAR DASH	2026-10-27	1. In the Synopsis, Cause Title, Para - 1 and Prayer part of the ABLAPL, GR Case No. is not matching with the Rejection Order and FIR. 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. In the Affidavit, the Deponent has not been authorised to swear in the same on behalf of Petitioner No. 2
67	D-BLAPL/32744/2026	ARIJEET MISHRA	2026-10-27	1. Name of the victim/ informant be redacted in F.I.R. copy. 2. Page no.13 to15 not clearly legible.
68	D-ABLAPL/32798/2026	JANMEJAYA KATIKIA	2026-10-27	i)Name,address,Place of occurrence and other details of the victim/informant to be redacted and Unredacted copies to be kept in a sealed cover and tagged it.
69	D-BLAPL/32600/2026	SHYAM MANOHAR	2026-10-27	1. Ld. Advocate has not signed the Bail Application.
70	D-WA/50041/2026	AKSHAYA KUMAR NAYAK	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 169 days delay. 2. Court Fee Rs-12/- to be paid. i) Op no. 3 in wp (c) not made party in appeal memo. ii) Status of the of parties not furnished. iii) Anx-3 not correctly page marked as well as Index. iv) Signature of the Executant in v. nama does not tally with appeal memo.
71	D-BLAPL/32599/2026	SUJIT KUMAR SWAIN	2026-10-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the pending of the Case in the lower Court is wrongly mentioned in the Cause Title. 2. Annexures 2 and 3 need interchange and accordingly, need repagination.
72	D-ABLAPL/32536/2026	SUSIL KUMAR PATTNAIK	2026-10-27	i)Affidavit is not properly furnished.
73	D-WP(C)/49974/2026	JAGANNATH BHUYAN	2026-10-27	i) D.C.Fee of Rs.6/- to be paid.
74	D-ABLAPL/32870/2026	BYOMAKESH TRIPATHY	2026-10-27	1. The words similar type of may be struck off from the Reference certificate

75	D-BLAPL/32739/2026	BIKASH CHANDRA PARIJA	2026-10-27	1. Whether 1st or 2nd bail application not mention. 2. Page no. 11 not properly scan. (below portion missing)
76	D-ABLAPL/32814/2026	AJAYA KUMAR NANDA	2026-10-27	1. No. of time A.bail applied not mention. 2. The name of the petitioner mismatch in Affidavit.
77	D-RSA/48338/2026	DUSHMANTA KUMAR BISWAL	2026-10-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.2835/- Payable,Paid Rs.12/- only.D.C.Fee of Rs.2823/- to be Paid. 2. Put up for further S.R after rectification and Payment of D.C.Fee for computing the period of limitation.
78	D-WA/50149/2026	SASWAT DAS,A.G.A	2026-10-27	Day of delay left blank in prayer of I.A. no. 3216/2026
79	D-WP(C)/50104/2026	KUNAL KUMAR SWAIN	2026-10-27	1. Annexure-8 11 not attested
80	D-CRLMC/28652/2026	KSHIROD KUMAR ROUT	2026-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
81	D-CRLMC/32529/2026	BISHNU PRASAD PRADHAN	2026-10-27	.Receipt Showing Serv.copy To Vigilance not Filed.
82	D-WP(C)/50502/2026	SHREYANSH RAJGURU	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Date chart not correctly page marked. 2.In declaration paragraph not mentioned. 2.Page nos.27 and 36 not legible.
83	D-RSA/48708/2026	GANESH PRASAD SAMAL	2026-10-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not 2.Age of Rs.No-2 to 6 not mentioned in the C.T. 3. Valuation and C.Fee Payable be furnished in the Memo of Appeal.2.Annex No-1 and 2 be arranged properly in the Index.Put up for further S.R after rectification for computing the period of limitation.
84	D-ABLAPL/32874/2026	BYOMAKESH TRIPATHY	2026-10-27	1.The words similar type of may be struck off from the Reference certificate.
85	D-WP(C)/49882/2026	CHITTA RANJAN PATTNAIK	2026-10-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
86	D-BLAPL/32701/2026	RAMDAS ACHARY	2026-10-27	i)Reference Certificate not properly furnished. ii)Undertaking for translation of odia document to be furnished.
87	D-CONTC/50571/2026	ADV.	2026-10-27	1.Name of Contemnor No. 2 not furnished
88	D-WP(C)/49803/2026	NIRANJAN LENKA	2026-10-27	10.II.Subject Code incorrectly Mentioned

89	D-CRLMP/32758/2026	PRATAP CHANDRA MISHRA	2026-10-27	1.Subject code not mentioned in Index.
90	D-WP(C)/49944/2026	PRATIK NAYAK	2026-10-27	Receipt Showing Serv.copy To cg not Filed.
91	D-CRLA/32117/2026	SURYAKANTA DWIBEDI	2026-10-27	Name of Informant with details to be redacted from Annex-1 and be kept sealed cover the same.
92	D-WP(C)/49965/2026	SUBASH CHANDRA PUSPALAKA	2026-10-27	i) Annexure-10 not neat and Legible.
93	D-ABLAPL/32625/2026	BISWARANJAN DALAI	2026-10-27	1. In Affidavit, the Address of the Petitioner is not matching with the Cause Title
94	D-ABLAPL/32901/2026	SARADA PRASAD DASH	2026-10-27	1. Index not properly page mark. 2. Page no. 12 and 13 not properly legible.
95	D-WA/47712/2026	SABITA RANJAN PATTNAIK,A.G.A.	2026-10-27	c. copy of order dated 22.4.2026 passed in wp (c) no. 13386/2025 not page marked and anx. not marked as per prayer of the appeal memo.
96	D-ABLAPL/32802/2026	BHAKTA BHUSAN BARIK	2026-10-27	1. Second Page of the Synopsis has not been marked as A1 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. Court Fee of Rs. 2/- is found deficit in V. nama
97	D-BLAPL/32728/2026	AMULYA RATNA PANDA	2026-10-27	1. Details of the Informant and Victim need to be redacted from all places of Annexure 1 2. Court Fee of Rs. 2/- is found deficit in the V. nama.
98	D-ABLAPL/32716/2026	BIBHUTI RANJAN MOHANTY	2026-10-27	1. In Dates and Events, date of Occurrence and FIR date are wrong.
99	D-CRLMC/32793/2026	NIRANJAN PANDA	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
100	D-ABLAPL/29137/2026	PRAFULLA CHANDRA DAS	2026-10-27	1.Details of the Informant / Victim need to be redacted from Page 10
101	D-CRLREV/32339/2026	HRUDANANDA MOHAPATRA	2026-10-27	Representative of petitioner not mentioned. 2.put up SR after redacting the name of Informant with detail and also visible Annex-1 to be filed.
102	D-WP(C)/49985/2026	KISHORE KUMAR JENA	2026-10-27	i)Page no. 16 is missing.
103	D-ABLAPL/32897/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-27	1. Synopsis and Date chart be filed in separate page. 2. Reference certificate not properly furnished.
104	D-WP(C)/49810/2026	RAMDAS ACHARY	2026-10-27	1. In V. nama, Opp. party name not furnished.
105	D-WP(C)/49933/2026	SOUBHAGYA SWAIN	2026-10-27	1. Age of Opp.6 appears incorrect.2.Paragraph in Declaration left blank.
106	D-ABLAPL/32745/2026	SUKANTA KUMAR DALAI	2026-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Details of the Informant / Victim need to be redacted from all places of Annexures 1 and 2
107	D-WP(C)/49896/2026	AMIT PRASAD BOSE	2026-10-27	1. In I. A affidavit, declaration under affidavit, no. of paragraphs wrongly furnished.
108	D-CRLREV/32285/2026	SARADA PRASAD DASH	2026-10-27	CRLMC mentioned instead of CRLREV an affidavit.
109	D-BLAPL/32695/2026	PRATAP CHANDRA MISHRA	2026-10-27	1. Reference certificate is not correctly furnished. The name and address of the Victim/Informant and her relations name may be redacted from the petition and F.I.R. copy and Chargesheet. 2. Paragraphs in the petition is not marked serially. 3. The name of the Lower Court mentioned in the Cause Title does not tally with that of Rejection order.So also S.T.case. 4. Annxure 3 is not paginated properly.(Page 28 is mentioned twice). 5. A.fee is deficient.
110	D-ABLAPL/32702/2026	PRASANNA KUMAR RATH (1)	2026-10-27	1. The name and address of the Victim and her relations may be redacted from petition and F.I.R.copy. 2. The unredacted F.I.R.copy may be kept in sealed cover.
111	D-WP(C)/49943/2026	RAKESH BEHERA	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-WP(C)/50569/2026	DEEPAK KU SAHOO	2026-10-27	Receipt Showing Serv.copy To cg not Filed.
113	D-WP(C)/50094/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-10-27	Page no.20 not legible
114	D-WP(C)/50102/2026	BIDYADHAR MANSING	2026-10-27	1. Advocate has not signed in Index,synopsis and date chart 2. All Annexures are not attested 3.Annexure-6 not legible 4. In Index Representation date wrongly furnished in Annexure-7 5. In affidavit, at Sl No 3, no. of paragraphs wrongly furnished. 10.I.Subject Code Not Furnished .
115	D-ABLAPL/32279/2026	SURYAKANTA DWIBEDI	2026-10-27	1.The serial No. at which the name of the petitioner appeared in earlier bail application shall be indicated in Reference certificate
116	D-WP(C)/49966/2026	BIJAYA KUMAR BEHERA 1	2026-10-27	10.II.Subject Code incorrectly Mentioned
117	D-BLAPL/32772/2026	SWARAJ PATEL	2026-10-27	Pending court in the petition does not tally with rejection order
118	D-RSA/48168/2026	DWARIKA PRASAD MOHANTY	2026-10-27	Date of Judgment in the Being Aggrieved Paragraph be corrected.
119	D-WP(C)/49806/2026	AJIT CH MOHAPATRA	2026-10-27	1. In index page marking not done correctly in Annexure-2 and 3 2. Annexure- 2 and 3 not attested
120	D-WP(C)/50611/2026	PITAMBAR PANDA	2026-10-27	In Anx-9 order date in book mark and petition does not tally.
121	D-CRLMP/32752/2026	KARTIK CHANDRA	2026-10-27	i)Provisional Law not correctly furnished

		TRIPATHY		
122	D-CRLMC/32748/2026	ARUPANANDA GOSWAMY	2026-10-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the PS not correctly furnished in Prayer of the petition. 2. Put up for further SR after Redacting the name of victim / Informant from the Annexure. 3. Name of the victim / Informant need not be disclosed in connection with Annex-1 andkept in closed cover. 4. redacted xerox copy of Annex-1 to be filed.
123	D-FAO/50622/2026	BIBHUTI KESHARI BISWAL	2026-10-27	8-CAUSE TITLE NOT IN ORDER. all parties of G.I.A case not made parties in present appeal
124	D-BLAPL/32692/2026	HIMANSHU SEKHAR MISHRA	2026-10-27	1. P.S.case No. is not correctly furnished in the Cause Title. 2. The name of the Lower Court mentioned in the Cause Title,Date chart and Petition does not tally with that of Rejection order.
125	D-WP(C)/49907/2026	PABITRA KUMAR BEHERA	2026-10-27	1.Annx.7 not legible.
126	D-BLAPL/32413/2026	DEEPAK DAS	2026-10-27	1. Annexure 1 is not legible. A legible Copy of the FIR is needed for further SR
127	D-BLAPL/30782/2026	SURYAKANTA DWIBEDI	2026-10-27	1. Details of the informant / Victim need to be redacted from Pages 10 11 13 14 , 15 and 24
128	D-CRLA/32489/2026	BISWOJEET LENKA	2026-10-27	Being aggrieved and ground not mentioned in petition.
129	D-WP(C)/49902/2026	JAYASHREE BISWAL	2026-10-27	1.Opp.4 not properly described.
130	D-WP(C)/50559/2026	RAJU KUMAR SATPATHY	2026-10-27	Page nos.67 and 68 not legible.
131	D-BLAPL/32742/2026	PRATAP CHANDRA MISHRA	2026-10-27	1. Whether 1st or 2nd bail application not mention.
132	D-WP(C)/49702/2026	SARADA PRASANNA SARANGI	2026-10-27	1. Page No.60-61 64-72 75-83 not legible. 6.V.Receipt Showing Serv.copy To cg not Filed.
133	D-WA/50088/2026	UDIT RANJAN JENA,A.G.A	2026-10-27	Authorization wrongly mention in declaration of both the I.As.
134	D-BLAPL/30658/2026	LAMBODOR ACHARI	2026-10-27	i)Occurrence place,Present and Permanent address of informant/victim to be redacted.
135	D-ABLAPL/32871/2026	BYOMAKESH TRIPATHY	2026-10-27	1. The words similar type of may be struck off from the Reference certificate.
136	D-CRLMC/32596/2026	BIJAYA KUMAR RAGADA	2026-10-27	1. Certified copy of Annex-1 not filed. 2. Disposal date of CRLMC case not correctly furnished in Reference certificate.
137	D-WP(C)/49916/2026	RAKESH BEHERA	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

138	D-ABLAPL/32826/2026	ACHYUTANANDA PATTANAIK	2026-10-27	1. Whether 1st or 2nd A.bail application not mention.
139	D-BLAPL/32597/2026	SANTOSH KUMAR MAHANTY	2026-10-27	1. In Dates and Events, date of FIR is wrong.
140	D-ABLAPL/32865/2026	KSHIROD KUMAR ROUT	2026-10-27	1. Reference certificate is not correctly furnished. 2.Page No.13 is not legible properly.
141	D-BLAPL/32736/2026	MANAS KUMAR CHAND	2026-10-27	1. Annexure 1 as mentioned in the body of the Bail Application has not been annexed.
142	D-CRLMC/32903/2026	MAHES DAS	2026-10-27	1. Year of C.T.Case No.under Annexure-5 does not tally with Index.
143	D-BLAPL/32603/2026	SOUMYA RANJAN DAS	2026-10-27	1. Annexure 2 is wrongly paginated
144	D-CRLMP/29945/2026	SANTOSH KUMAR SAMANTARAY	2026-10-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
145	D-CRLMP/32711/2026	PRATYUSHA NAIDU	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.As per record, Annexure-4 not correctly page marked in Index.
146	D-ABLAPL/32875/2026	BYOMAKESH TRIPATHY	2026-10-27	1. The words similar type of may be struck off from the Reference certificate.
147	D-WP(C)/50067/2026	MANOJA KUMAR KHUNTIA	2026-10-27	Page nos.30 32 34 not in the petition.
148	D-BLAPL/32662/2026	SANJAY KUMAR PRADHAN	2026-10-27	Reference Certificate regarding similar application has or has not been made to the Supreme Court AND previous criminal antecedent not furnished
149	D-ABLAPL/32815/2026	TUKUNA KUMAR MISHRA	2026-10-27	1. Reference certificate not properly furnished.
150	D-ABLAPL/32521/2026	SATYABRATA SENAPATI	2026-10-27	1. Reference certificate is not correctly furnished. 2. The name and address of the accused may be reflected in F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover.
151	D-CRLMC/32637/2026	UPASANA BAL	2026-10-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration of I.A.2. Paragraph no.not mentioned in declaration.3. Synopsis and Date chart not alphabetic paginated in Index.4. Petitioner no. 3 in V.nama does not tally with cause title.
152	D-ABLAPL/32768/2026	ABHISIDDHANTA SAHOO	2026-10-27	OHCBAMW Fees of Rs. 50 X 2 Rs. 100 for two V. namas have to be paid in the shape of Stamp
153	D-WA/46367/2026	KURESH PRASAD DASH	2026-10-27	1. Period of Delay 14 days delay. 2. Authentication fee due on the (b) Appellate Court Judgement Rs 2.25/- to be paid. 3. i) Anx-1 not page marked in book mark. ii) Anx. 11 9 and 10

				wrongly marked in prayer. iii) Legible copy of page no. 22 to be filed.
154	D-WA/50152/2026	BISWABARA DASH,A.S.C	2026-10-27	i) District of A no. 4 not furnished. ii) Signature of the deponent does not tally with affidavit and declaration of both the I.As.
155	D-ABLAPL/32469/2026	AJAYA KUMAR PRADHAN	2026-10-27	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
156	D-TRP(C)/49915/2026	P PARAMAKISHNA PATRO	2026-10-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
157	D-ABLAPL/32787/2026	SAHASRANSU SOURAV	2026-10-27	i)Signature of the Petitioner no.2 in v. nama dose not tally with the Petition.
158	D-WP(C)/50600/2026	GOPAL PRASAD JENA	2026-10-27	i) Date mentioned in para-4 of the petition not tally with annexure-2. ii) Annexure-3 not mentioned in the body of the petition . iii) Annexure-6 mentioned in page4 of the petition not filed.
159	D-BLAPL/32665/2026	DEBASHIS ROUTRAY	2026-10-27	Annexure-1 2 not reflected on the top of page 7 and 14.
160	D-ABLAPL/32766/2026	BISWARANJAN DALAI	2026-10-27	1. Annnexure 2 has not been duly exhibited in the A. Bail Application.
161	D-ABLAPL/32710/2026	ARUNA NAYAK	2026-10-27	1. Reference certtificate is not correctly furnished.
162	D-BLAPL/32714/2026	JYOTIRMAYA SAHOO	2026-10-27	i)Name, address, place of Occurrence, other details of the Victim in annexure-1 to be redacted.
163	D-ABLAPL/32898/2026	ASUTOSH TRIPATHY	2026-10-27	1. The serial No. at which name of the concerned party appeared in the earlier bail application shall be indicated in the Reference certificate. 2, Court fee of Rs.6 has not been stamped in the Cause Title.
164	D-WP(C)/50108/2026	KUNAL KUMAR SWAIN	2026-10-27	1. Annexure-4 not attested
165	D-CRLMC/32548/2026	SIBA RANJAN POLAI	2026-10-27	1. Page no. 15 repeated twice. 2. As per Index copy of order dated 07- 09- 2026 not filed.
166	D-CRLMC/32641/2026	BALARAM NAYAK	2026-10-27	1. Put up for S.R. after filing of Cognizance order dated 15.09.2026 vide Annexure-4.
167	D-WP(C)/49893/2026	RASHMITA SAHU	2026-10-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. H.C B.A M.W S Rs 50/- to be paid in V. Nama 2. In Prayer , copy of mentioned sale deed not filled
168	D-BLAPL/32705/2026	SARASWATI SENAPATI	2026-10-27	i)Reference Certificate not properly furnished. Mobile no. of the victim to be redacted.
169	D-ABLAPL/32795/2026	JANMEJAYA KATIKIA	2026-10-27	i)Name of informant/complainant in the FIR copy to be redacted. Unredacted copies to be kept in a sealed cover and tagged.
170	D-BLAPL/32724/2026	AMULYA RATNA PANDA	2026-10-27	i) C. Copy of Annexure-2 to be filed.

171	D-ABLAPL/32819/2026	JAJATI KESHARI KHUNTIA	2026-10-27	1. Name of the Victim/Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in sealed cover.
172	D-BLAPL/32691/2026	SUJIT KUMAR SWAIN	2026-10-27	1. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
173	D-WA/50150/2026	DEBASHIS TRIPATHY,A.G.A	2026-10-27	i) District of A-2 and R-2 not furnished in cause title. ii) Anx-8 not filed. iii) Day of delay left blank in prayer of I.A. no. 3219/2026. iv) Para no not correctly furnished in declaration if both the I.As.v) Being aggrieved para should be confined one order only. vi) Put up for SR after removal of defects.
174	D-BLAPL/32767/2026	UMA SHANKAR PATEL	2026-10-27	Name,address,mobile No. of the victim/informant be redacted from annx-2
175	D-ABLAPL/32803/2026	KARTIK CHANDRA TRIPATHY	2026-10-27	1.Provision Of Law Furnished On Top Of Cause Title is wrong.
176	D-WP(C)/50613/2026	GOPAL PRASAD JENA	2026-10-27	i) Date mentioned in para-4 of the petition not tally with annexure-2. 10.I.Subject Code Not Furnished .
177	D-BLAPL/32729/2026	SURESH KUMAR JENA	2026-10-27	1. In Synopsis, para 1 of the Bail Application and prayer, name of the Court shall be corrected. 2. Last Page of Annexure 1 shall be paginated.
178	D-ABLAPL/32564/2026	JYOTIRMAYA SAHOO	2026-10-27	i)Occupation not furnished in Affidavit.
179	D-ABLAPL/32902/2026	BIBEKANANDA MAHAPATRA	2026-10-27	1. Reference certificate not properly furnished.
180	D-BLAPL/32660/2026	PRASANTA KUMAR SAHOO	2026-10-27	6.VI.Receipt Showing Serv.copy To Vigilance not Filed.
181	D-ABLAPL/32475/2026	AMBUJA KUMAR DAS	2026-10-27	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
182	D-WP(C)/50606/2026	GOPAL PRASAD JENA	2026-10-27	i) Date mentioned in para-4 of the petition not tally with annexure-2.ii) Age of the petitioner mentioned in affidavit not tally with C.T. 10.I.Subject Code Not Furnished .
183	D-ABLAPL/32805/2026	BANSHIDHAR SATAPATHY	2026-10-27	1. Index not properly page mark (F.I.R. copy)2. Whether 1st or 2nd A.bail application not mention. 3. Name of the Victim/Informant be redacted in F.I.R. Copy. 4. Unredacted version be filed in sealed cover
184	D-CRLREV/31935/2026	ACHYUTANANDA PATTANAIK	2026-10-27	Authentification fee of Rs 3.85/- not paid on C. Copy of Trial Court Judgement. CRLMC mentioned instead of CRLREV in being aggrieved.
185	D-ABLAPL/32872/2026	BYOMAKESH TRIPATHY	2026-10-27	1. The words similar type of may be struck off from the Reference certificate.

186	D-ABLAPL/32776/2026	ARUN KUMAR BEHERA	2026-10-27	i)Reference Certificate not properly furnished.
187	D-ABLAPL/32663/2026	SUSANTA SEKHAR PARIDA	2026-10-27	i)Reference Certificate not properly furnished.ii)Place of Occurrence and phone no. of the victim to be redacted in annexure-1.
188	D-RSA/49387/2026	ANUPAM DASH	2026-10-27	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 05/- Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid
189	D-BLAPL/32900/2026	SARBESWAR SAHOO	2026-10-27	1. Reference certificate not properly furnished.
190	D-WP(C)/49704/2026	BIJAY JENA	2026-10-27	1.Date of letter vide Annexure-6 not correctly mentioned in Index as well as averment. 2.Page No.27 29 30 90 and 91 not legible./
191	D-CRLMC/32612/2026	NITYABRATA BEHURIA	2026-10-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.Copy of order dated 24.12.2022 vide Annexure-3 to be filed.
192	D-CRLA/32777/2026	JAYADEBA BEHERA	2026-10-27	1.Reg.Maintainability of Appeal.As SC and ST Act and POCSO Act is there Bail Petition may lie
193	D-ABLAPL/32470/2026	AJAYA KUMAR PRADHAN	2026-10-27	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
194	D-BLAPL/31378/2026	SURYAKANTA DWIBEDI	2026-10-27	1. Name of the Lodge and District name of the Informant/ Victim need to be redacted from Pages 10 and 11 respectively. 2. Office to re-page Annexure 2 in the Book mark as 14 - 17 instead of 14 -16
195	D-WP(C)/50167/2026	SANGRAM JENA	2026-10-27	i) Page mark of sl. no. 3 of the index not correct.
196	D-ABLAPL/32700/2026	SIBASIS SAMANTARAY	2026-10-27	1. Reference certificate is not correctly furnished. 2.The name and address of the victim and her relations name may be redacted from the petition and F.I.R. copy. 3. The unredacted F.I.R.copy may be kept in sealed cover.